NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the Single Bench presided over by **the Hon'ble Ms. Justice Aarti Sathe** (during the ensuing Christmas Vacation Court) on 3rd January 2026 and 4th January 2026 has issued the following directions:-

1. Her Ladyship will preside over the Single Judge on 3rd January 2026 and 4th January 2026. The Court will assemble at 11.15 a.m. during the reference period.

2. **No mentioning** of matters is permitted seeking urgent circulation/production matters. Advocates and parties-in-person to submit a praecipe for urgent circulation with the Court Associate/ Sheristedar on 01.01.2026 for the vacation court of 03.01.2026 and on 02.01.2026 for the vacation court of 04.01.2026 to be presided over by the Hon'ble Ms. Justice Aarti Sathe. The praecipe shall be submitted before 12.00 noon on respective dates.

3. Instructions for filing circulation note/praecipe :
The praecipe must contain the following details :-

a) The date of filing;
Date of impugned order/notice/cause of action etc.

b) The details of urgency and interim relief prayed, to be stated in a maximum four lines;

c) Also, statement of whether circulation was previously applied for and refused during this vacation or prior thereto by the regular Court;

d) Next assigned date or the due date, if any, already assigned should be mentioned.

e) Only matters in which circulation is granted will be listed on the board. The list of granted praecipes will be uploaded on the website.

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3. If non-urgent matters are circulated, or if it is found that false statements are made showing urgency, heavy costs will be imposed and the matter shall only be listed in due course.

By Order

Dated this 24th day December 2025

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court (O.S.), Bombay

Sd/-
(S. R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay